NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/28/2017

NAME OF THE PETITIONER(S)

: SAIKIRAN MURALI

NAME OF THE RESPONDENT(S)

: ANURADHA MURALIDHARAN & 1

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

PCS he Relieves (Ild Coursel for Perpendent man

ORDER

PCS representing the petitioner present and prayed time for filing rejoinder stating that the petitioner met with an accident. Counsel for respondent present and submitting that the respondent is intending to sell the shares of the company to the petitioner without prejudice to the contentions of the respondents. It is further stated they intend to file a memo in regard to the offer. Counsel for petitioner is directed to file a memo and furnish a copy of the same to the other side. PCS representing the petitioner prayed time to seek instructions from the client and make his submissions on the next date of hearing. Time extended at their request. Put up on 12.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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